

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 422/2021

In the matter of:

Arvind Kumar & Ors.

...Applicant

Versus

Govt. of NCT of Delhi.

...Respondents

NDOH:

NDOH: 8-2-2023

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Sr. Environmental Engineer

Dated: ___ January, 2023

Place: Delhi

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**REPORT ON BEHALF OF DELHI POLLUTION CONTROL
COMMITTEE IN TERMS OF THE ORDER DATED 22.11.2022.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That, this matter was taken up by this Hon'ble Tribunal on 20.01.2022 and was pleased to direct DPCC, DCP (West) and SDMC to take action against the Unauthorized vehicle repairing shop in the vicinity of Cambridge Foundation School, Rajouri Garden extension.
2. That in compliance with the order dated 20.01.2022, DPCC filed an action taken report on 18.11.2022, which is available on the records of this Hon'ble Tribunal.
3. That, this Hon'ble Tribunal vide order dated 22.11.2022 pleased to directed DPCC to file additional report with relevant documents.
4. That, in compliance with the order dated 22.11.2022, a joint inspection of the site was carried out on 23.12.2022 by the representative of DPCC, MCD and Delhi Police at the premises as mentioned in the original application which was being used for vehicle repairing shop in vicinity of Cambridge Foundation School, Rajouri Garden Extension. During the inspection it was observed that:



1. Vehicle repairing shop was found vacant and no signage of any activity was found. Also, an enquiry was conducted and following persons were contacted, Sh. Bharat Deep Sethi [Owner of M/s Kar Age, Shop no. 176A, LIG flats, Rajouri Garden], Sh. Shivam Dhall [Owner of M/s Hunger Café, DDA LIG Market, Rajouri Garden], and Land Lady Ms. Hardev Kaur.
2. All informed the joint committee that the vehicle repairing shop has been closed Five to Six years ago.

Copy of the inspection report alongwith photographs dated 23.12.2022 are collectively enclosed herewith as **ANNEXURE-1 (Colly)**. The inspection report was also signed by the above mentioned persons, in addition to joint inspection team.

5. It is therefore requested to this Hon'ble Tribunal that the present status report may kindly be taken on record.



(Anwar Ali Khan)

Sr. Environmental Engineer,

Report

(3)

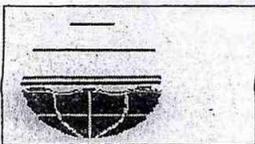
OA No. 422/2021 titled as "Arvind Kumar & ors Vs. Govt. Of NCT of Delhi"

In the pursuance of **the orders of Hon'ble National Green Tribunal (NGT) in OA No. 422/2021 titled as "Arvind Kumar & ors Vs. Govt. Of NCT of Delhi"** a joint inspection was conducted on 23.12.2022 by a joint team consisting of officials of DPCC, MCD and Delhi Police of Rajouri Garden Police Station for taking action against **unauthorized vehicle repairing shop in the vicinity of Cambridge Foundation School, Rajouri Garden Extn., New Delhi .**

- The said premise of vehicle repairing shop in vicinity of Cambridge Foundation School, Rajouri Garden Ext. ,visited by the following officers were present
 1. Sh.Shyam Sunder, EE,DPCC
 2. Sh.Aakash Mishra, T.E, DPCC
 3. Sh.Sh.jitendra Kumar, F.I, West Zone, MCD
 4. Sh. Ajay Kr. Yadav,Head Constable, Delhi Police, Rajouri Garden Police Station.

- During inspection the premise of the said vehicle repairing shop was found vacant and no signage of any activity was found going on (Photographs is Annexed). Also, an enquiry was also conducted and following persons were contacted: 1. Sh. Bharat Deep Sethi Owner of M/s Kar Age, Shop No. 176A, LIG flats, Rajouri Garden and (2). Sh. Shivam Dhall owner of M/s Hunger Cafe, DDA LIG Market, Rajouri Garden and also the Land Lady Ms. Hardev Kaur who informed that the said vehicle repairing shop has been closed for the last Five to Six years.

- Hence no action is warranted from DPCC.



Inspection Report

④

1. Name & Address of the Unit : M/s Vehicle repairing shop
In the vicinity of Cambridge
Foundation School (adr. to Gate NO. 3)
Rajousi Garden str. Delhi
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) :
3. Date of Inspection : 23/12/2022
4. Name & Designation of the Persons contacted at the industry :
5. Kind of Industry :
6. Product & Capacity :
7. Main Raw Materials :
8. Water Polluting : Yes/No ETP Installed : Yes/No
9. Air Pollution : Yes/No ECS Installed : Yes/No
10. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)..... (Above R.L.).....
11. Type of Fuel Used :
12. A. Source of Water Supply : DJB/NIDMC/DSIIDC/Borewell/Tankers/Others
 B. Effluent Discharge : (a) Domestic/ Trade Effluent
 (b) Unit connected to Conveyance System: Yes/No
 (c) Discharging into.....
13. Status of Consent {If Any} :
14. D.G. Set(s) {if Any} : No....Capacity.....KVA. Acoustic: Yes/No
 Stack Height.....(Above G.L.).....(Above RL)
15. Plot Area :
16. Labour :
17. Machinery :

Vehicle repairing shop was found vacant

Vehicle repairing shop exists

18. Detail of Power Connection :
19. Whether Unit found in Operation : Yes/No (5)
20. Status of Registration under Plastic Waste Management Rules, 2016 :
21. Whether Generating Hazardous Waste : Yes/No
22. Details about Hazardous Waste :
- (a) Status of Authorization {if any} :
- (b) Display Board Provided : Yes/No
- (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
- (d) Whether container marked with specified label : Yes/No
- (e) Whether container stored kept in an isolated area : Yes/No
- (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
- (g) Whether date on which storage began indicated on each container : Yes/No
- (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
- (i) Category of Hazardous Waste as per the Schedules I, II and III of these rules :
- (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
- (k) Quantity (Ton/Annum) :

Remarks (if Any): The ^{said} premises of vehicle repairing shop in the vicinity of Cambridge

Foundation school, Rajouri Garden etc. ^{visited by} the following officers were present:

(1) Sh. Shyam Sunder, EE, DPCC, (2) Sh. Jitender Kumar, F.I, West zone MCD, (3) Sh. Ajay K. Yadav, H.C., Delhi Police, Rajouri Garden, Police station, (4) Sh. Aakash Mishra, Trainee Eng, DPCC,

- During inspection nearby shop keepers and local enquiry was also conducted ~~and~~ and following were contacted: (1) Sh. Bharat Deep Sethi owner of M/s Kar age, Shop No. 176 A, LIG Flats, Rajouri Garden and Sh. Shivam dhall owner of M/s Hunger Cafe, DDA LIG Market, Rajouri Garden and also the Land lady Ms. Hardev Kaur ^{interviewed} that the said vehicle repairing shop has been closed from last five to six years ago. The premises of the said vehicle repairing shop found vacant and no signature of any activity was found going on.

Vehicle Repairing Shop is at present closed from last more than five years.

[Signature]
Shyam Dhall
9910012355

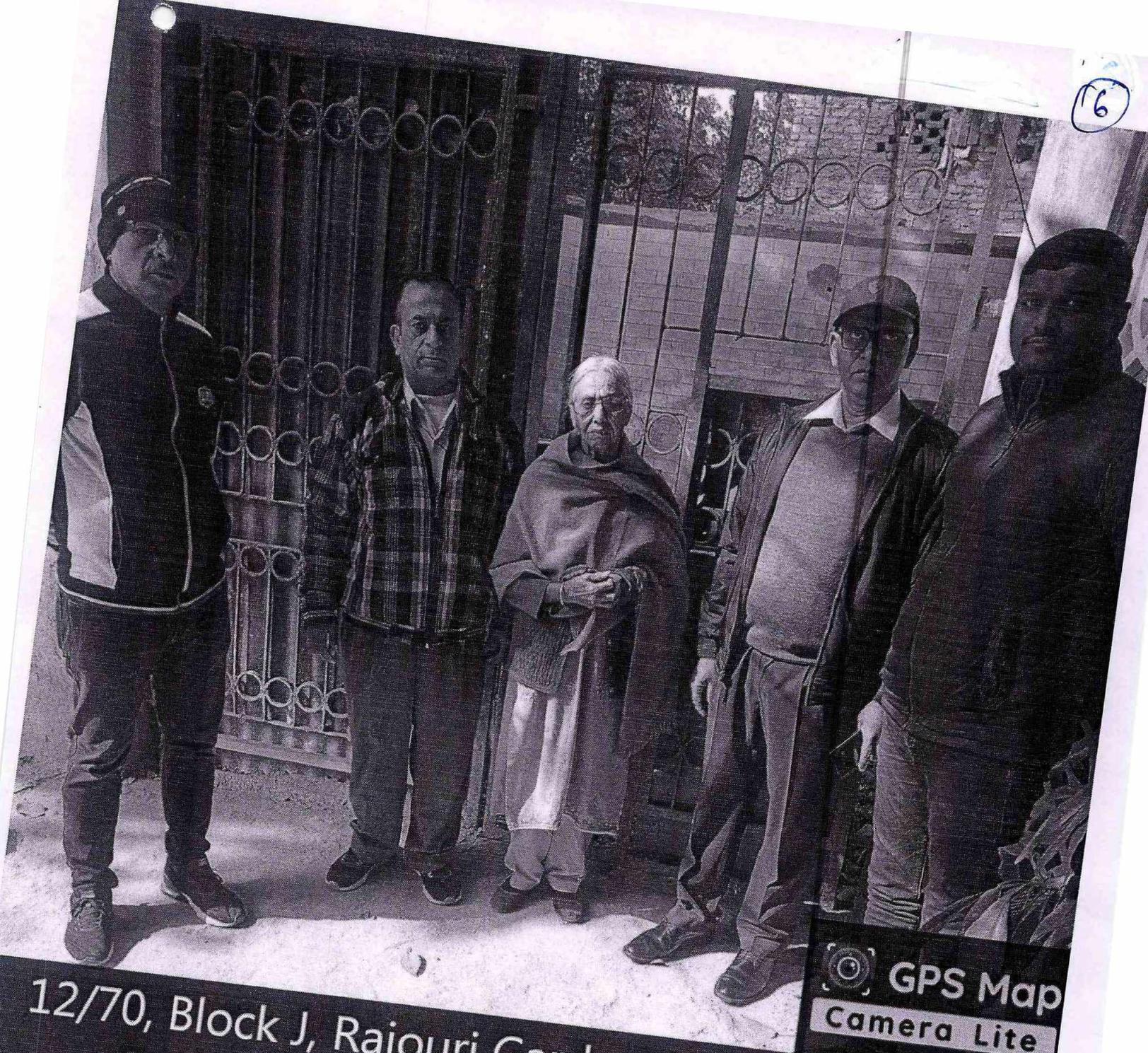
[Signature]
Bharat Deep P.M.
9810144000

[Signature]
Maya
No. 333/w
B.S. R. Garden

Signatures, Name & Designation of inspecting officials.

[Signature]
Balpreet
S.O. Anvinder Singh
Grand Son of
Hardev Kaur
[Signature]
S.M.W.
EE, DPCC

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GPS Map
Camera Lite

12/70, Block J, Rajouri Garden Extension, Rajouri
Garden, New Delhi, Delhi 110027, India

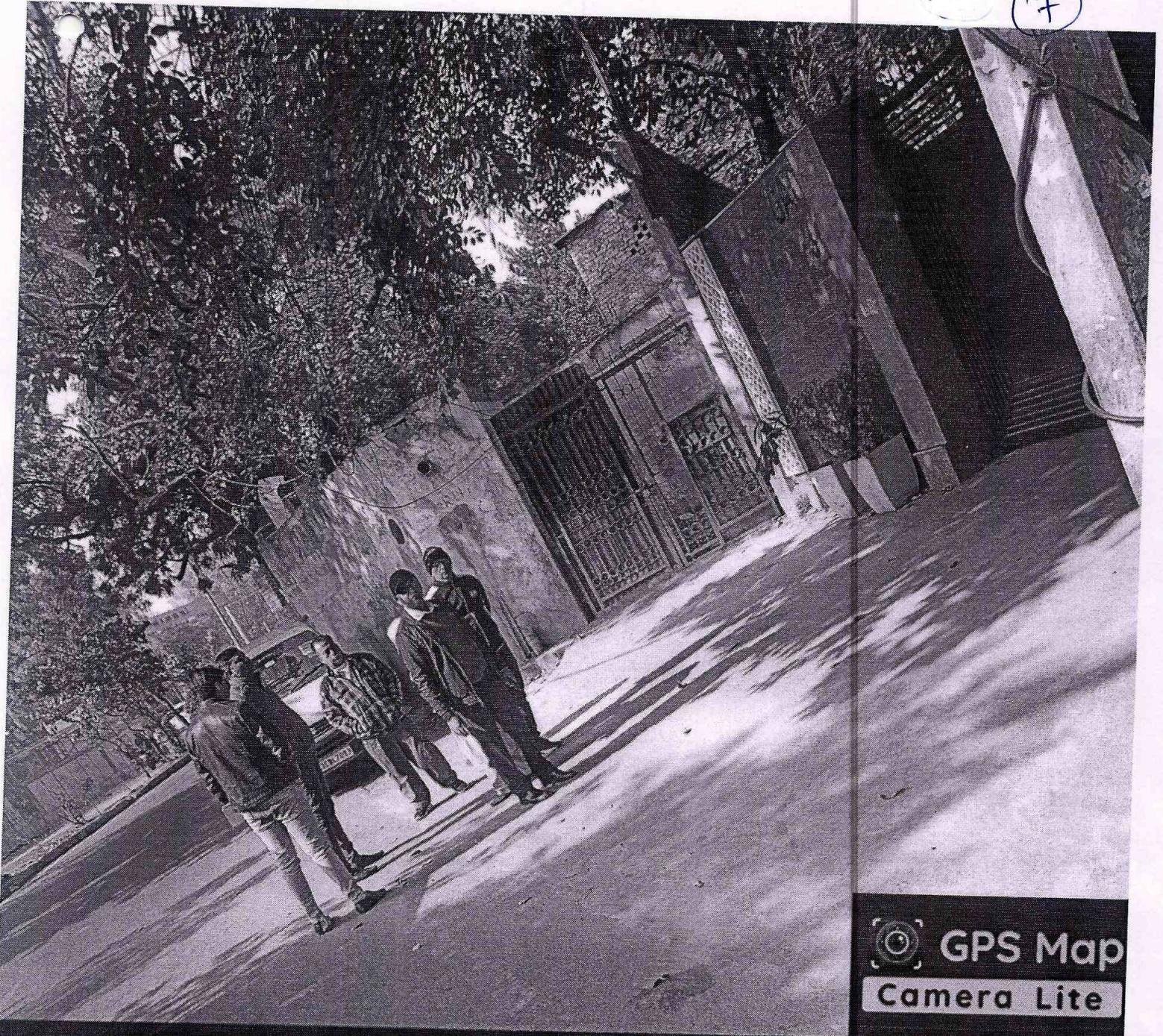
Latitude
28.6393100000000000

Longitude
77.1144899999999999°

Local 12:39:37 PM
GMT 07:09:37 AM

Altitude 12.95 meters
Friday, 23.12.2022

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GPS Map
Camera Lite

12/70, Block J, Rajouri Garden Extension, Rajouri Garden, New Delhi, Delhi 110027, India

Latitude

28.639243333333333

6°

Longitude

77.11456166666667°

Altitude 12.95 meters

Friday, 23.12.2022

Local 12:40:49 PM

GMT 07:10:49 AM

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